

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
Original Application No.274/2022

IN THE MATTER OF:

PREM AGGARWAL & ORS.

...APPLICANTS

VERSUS

GOVT. OF NCT OF DELHI & ORS.

...RESPONDENTS

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Filed by



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New Delhi
Dated: 04.11.2024

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 274 OF 2022

IN THE MATTER OF:

PREM AGGARWAL & ORS. APPLICANTS

VERSUS

GOVT. OF NCT OF DELHI & ORS. RESPONDENTS

**STATUS REPORT ON BEHALF OF DELHI JAL BOARD IN COMPLIANCE OF
ORDER DATED 14.10.2024 OF THIS HON'BLE TRIBUNAL**

1. That vide Order dated 14.10.2024, this Hon'ble Tribunal directed DJB to ensure compliance of Order dated 03.09.2024, in as much as ensuring the payment of cost of Rs. 50,000/- (Rupees Fifty Thousand only). It is respectfully submitted that the said cost has been deposited before the Hon'ble Tribunal. **Receipt dated 04.11.2024 is annexed herewith as Annexure-R1.**
2. That vide the aforementioned order, this Hon'ble Tribunal was pleased to direct the DJB to file a satisfactory reply to show compliance of the various Orders.
3. That the brief history of the matter is as follows: -
 - (a) The Petitioner has approached this Hon'ble Tribunal with grievance that Shahdra Drain, which is approximately 40 meters wide and runs parallel to Swami Dayanand Marg, contains industrial waste, storm/sewer water, with floating plastic waste and incoming sewer waste from adjoining areas producing enormous amount of gaseous pollution which is affecting the respiratory system of the inhabitants of the surrounding area as well as the electronic items utilized by them.
 - (b) That this Hon'ble Tribunal vide Order dated 27.04.2022 constituted Joint Committee comprising of CPCB, DPCC, MCD, DJB (Present Respondent), Irrigation and Forest Department, GNCTD and Dy. Commissioner, Shahdara.

The DPCC was made the Nodal Agency for coordination and for filing of the Action Take Reports. In compliance of this Order, the Committee visited the Shahdra Drain on 26.05.2022 and made certain recommendations.

(c) That vide Order dated 15.02.2024, this Hon'ble Tribunal directed a meeting of all concerned officers to be convened by the CEO, DJB in his office within three week from the date of the order and coordinated deliberation be made and remedial measures be taken.

4. That in compliance with the aforementioned orders, two detailed Status Reports in response to Order dated 15.02.2024 and 30.04.2024 have been filed before this Hon'ble Tribunal. The contents of the same may be read as part of this Status Report and the same are not being repeated for the sake of brevity. It is submitted that the Old Seema Puri and Kanti Nagar sub-drains (mentioned vide the Order passed by this Hon'ble Tribunal), the trapping work will be completed by June 2025. It is further submitted that DJB has taken action and decided to increase the capacity of Yamuna Vihar STPs in three phases from 45 MGD to 70 MGD and additionally set up a new STP phase 4 of capacity 15 MGD at Yamuna Vihar. In compliance of Order dated 14.10.2024, the answering Respondent DJB has prepared the current status to satisfy this Tribunal that the DJB is taking the following steps to ensure no sewage enters the Shahdra drain.

For abatement of pollution in Yamuna river, Interceptor Sewer Project has been proposed and accordingly the details of ISP command Area wise are given below:-

Yamuna Vihar STP command area

The provision to trap 14 drains with design capacity of about 31 MGD was completed in October 2020. But these could not be trapped due to non-availability of additional treatment capacity at Yamuna Vihar STP, for which requisite steps are being taken which are detailed below. The provision to trap 01 drain i.e. GT road sub-drain with design capacity of 0.96 MGD was not trapped since the drain belongs to PWD and during site inspection the same has been communicated to PWD to take necessary action.

There are 03 number of STP at Yamuna Vihar i.e. Yamuna Vihar Phase –I (10 MGD), Yamuna Vihar Phase –II (10 MGD), Yamuna Vihar Phase –III (25 MGD). The work for capacity augmentation and upgradation of Yamuna Vihar Phase –I and Phase-III shall be completed by December 2025. The status of Yamuna Vihar Phase-I, II & III is as under:-

1. Augmentation/Up-gradation of Yamuna Vihar STP Phase-I.

(Total estimated cost of the project is 140 Crore)

The first call of tender for Augmentation/ Up-gradation of various existing STPs (10 MGD Ph-I & 25 MGD Ph-III at Yamuna Vihar) in Delhi (Package-4) was invited vide NIT 14(2021-22) dated 14.02.2022 to Augment/Up-grade the treatment capacity of STP Ph-I from 10 MGD to 15 MGD and STP Ph-III from 25 MGD to 37 MGD but during bidding process it was noticed that due to high influent characteristic the capacity Augmentation of STP Ph-III was not feasible without modification in existing structure. Accordingly, necessary corrections regarding augmentation/Up-gradation of Ph-III STP up to 25 MGD were made in NIT. Two bids were received but only a single bid was found technically eligible as per tender conditions Hence, the tender was re-invited 2nd time on 30.07.2022 and then 3rd time on 23.09.2022 but no bids were received in both re-invitations.

Thereafter, matter was placed before competent authority for re-looking of proposal as even post Augmentation/Upgradation of exiting STPs at Yamuna Vihar there is still additional requirement of sewage treatment capacity. The competent authority has decided to separately take up the work of Rehabilitation/Up-gradation of Ph-III STP (25MGD) up to 40 MGD and construction of new 15 MGD STP Ph-IV along with solid stream.

The 4th time tender was invited vide NIT no.17(2022-23) dated 09.02.2023 for Augmentation/Up-gradation of STP Ph-I (10 MGD) Yamuna Vihar, tender was opened technically on due date 21.03.2023 wherein, single bid of M/s Ayyappa Infra Projects (P) Ltd was received. The Technical evaluation

committee evaluated the technical eligibility of bidder and found as per tender requirement. As this was the 4th call of tender and only a single bid was received the necessary administrative permission was taken for opening of financial bid of the only bidder M/s Ayyappa Infra Projects (P) Ltd.

The proposal is in process for obtaining the administrative approval/Estimate sanction from UD as per prevailing practice of Delhi Government. The work shall be completed by December 2025.

2. Rehabilitation/up-gradation of existing Yamuna Vihar STP Ph-II from 10 to 15 MGD.

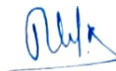
DJB has taken the policy decision to Augments/Up-grade the existing Yamuna Vihar STP Ph-II from 10 MGD to 15 MGD to enhance the treatment capacity of STPs as well enhanced the treated effluent Prescribed standard in respect of pH-7.5, TSS 10 mg/l, COD 50mg/l. Phosphate 1mg/l BOD -10 mg/l, Total nitrogen 10mg/l and Fecal 230 per 100MPN). The plant capacity has been enhanced from 10 MGD to 15 MGD on upgraded parameters as per NGT norms and plant is under trial run since August 2024.

3. Rehabilitation/up-gradation of existing STP Ph-III from 25 MGD to 40 MGD and construction of new 15 MGD STP Ph-IV (liquid stream) at Yamuna Vihar with 12 years O&M (i/c 02 years DLP)

(Total estimated cost of the project is 403 Crore)


The status of the proposal is as under:-

S.No.	Codal formality	Date	Remarks
1.	In principle approval of the work.	24.01.2023	(1) For engagement of consultant i.e. M/s WAPCOS Ltd. on nomination basis. (2) Rehabilitation/up-



			gradation of existing STP Ph-III from 25 MGD to 40 MGD and construction of new 15 MGD STP Ph-IV (liquid stream) at Yamuna Vihar on EPC model with open technology.
2.	Engagement of consultant i.e. M/s WAPCOS Ltd.	28.02.2023	Vide work order No.69 (2022-23) dated:13.03.2023
3.	Submission of feasibility report, DPR along with estimate and technical sanction by competent authority.	29.03.2023	Estimate checked by Planning wing on 29.03.2023
4	Technical Committee for scrutiny of estimate.	09.05.2023	TC recommend the estimate of Rs.403.25 Cr. on EPC model for administrative approval from board.
5	In principle approval on HAM model	05.06.2023	The Then Hon'ble Minister (Water) has given In-principal approval and revised financial model as HAM.
6	Submission of estimate on HAM model and technical sanction by competent authority.	27.07.2023	Estimate of Rs.558.22 Cr. on HAM model has been checked by Planning wing on 08.08.2023.
7	Technical Committee for approval of estimate.	12.09.2023	TC recommend the estimate of Rs.558.22 Cr. on HAM model for administrative approval from board.
8	Administrative approval/ES	04.12.23	Decision was taken on 04.12.2023 to put up Case on EPC model and getting approval from EFC of UD Deptt. and the same is in process.
9	Administrative approval/ES	04.01.24	The proposal submitted for AA&ES.

It is submitted that the said work shall be completed by December 2025.



Kondli STP command area

The provision to trap 15 drains with design capacity of about 31 MGD was completed in July 2020. The balance 02 number of drains i.e. Seelampur and Kanti Nagar Sub-drains with capacity of about 6 MGD shall be trapped by June 2025, which will be treated at Kondli STP (Kondli Phase -I of 10 MGD, Phase -II of 25 MGD, Phase -III of 10 MGD and Phase -IV of 45 MGD capacity. This work is being executed by M/s Engineers India Limited through its contractor firm Galacon Infrastructure & Project Ltd. Out of these 15 drains, 02 drains have not been trapped due to availability of cow dung in the drain. This issue has already been taken up with MCD for stopping dumping of cow dung/ animal waste in these sub-drains.

That the answering Respondent DJB is complying with the various directions of this Hon'ble Tribunal with utmost sincerity and is ready & willing to abide by any further directions of this Hon'ble Tribunal. Further it is submitted that most of the unauthorized colonies under the command of Shadara drain are sewered. All major drains interception along with the SPS is in place. Total required STP capacity under the Trans - Yamuna area is about 184 MGD, out of which 149 is already in place. Action plan for upgradation of Yamuna Vihar STP is under process and likely to be completed by December 2025. After completion of Yamuna Vihar STP, untreated sewerage disposal into the Shadara drain shall be significantly reduced and quality of river Yamuna is expected to be improved.

R. K Lakhera

Chief Engineer (East), DJB

New Delhi

Dated: 04.11.2024

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ANNEXURE-R-1

Dated 4.11.2024

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To,

The Registrar General,
National Green Tribunal
New Delhi

Subject : Payment of Cost of Rs 50,000 on behalf of Delhi Jal Board in OA No. 274/2022 titled 'Prem Aggarwal & Ors. Vs Government of NCT of Delhi & Ors.

Respected Sir,

This is on Behalf of DJB regarding the payment of Cost of Rs 50,000 imposed by the Hon'ble Tribunal on Delhi Jal Board vide Order dated 03.09.2024 passed in OA No. 274/2022 titled 'Prem Aggarwal & Ors. Vs Government of NCT of Delhi & Ors. The Demand Draft with DD no. 014267 Dated. 02.11.2024. In favor of Hon'ble National Green Tribunal is attached herewith.

It is requested that the payment of the cost may kindly be taken on record.

Regards,



Ms. Nandita Rao

Addl. Standing Counsel

Delhi Jal Board

